

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal No.1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE AT
ALLAHABAD AND ORS.
(With appln. (s) for stay and office report)

Respondent(s)

WITH
Crl.A. Nos. 1235/2015 and 1237/2015
(With appln.(s) for stay and Office Report)

Date : 18/03/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Debasis Misra,Adv.

For Respondent(s)

Mr. Abhishek Chaudhary,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

(Anita Malhotra)
Court Master(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
ANITA MALHOTRA
Date: 2016.03.19
11:41:55 IST
Reason: